


OFFICE OF THE DISTRICT AND SESSIONS JUDGE, GURUGRAM
ORDER

In view of Hon'ble High Court's letter No. 835/Spl. C.B.10 dated 01.07.2021 and Standard Operating Procedure (SOP) formulated by the e-Committee of the Hon'ble Supreme Court for the people with disabilities to access digital infrastructure, an Accessibility Committee consisting of following is hereby constituted as under :

Sr. No.	Name and Designation	Contact details	Appointed as
1.	Ms. Raj Gupta, Additional District and Sessions Judge, Gurugram	8901523404 e-mail id raj.gupta2319@gmail.com	Chairperson
2.	Shri Manoj Kumar Rana, Civil Judge (Senior Division), Gurugram	8930444325 e-mail id rana_manoj_26@yahoo.com	Member
3.	Shri Dinesh Kumar, Advocate (being disabled person)	9910945414 e-mail id dineshadvocate31@gmail.com	Member
4.	Shri Rattan Lal, Reader of the Court of Shri Mohammad Sageer, Civil Judge (Junior Division), Pataudi	9958160735 e-mail ID rattanreader@gmail.com	Member
5.	Shri Vishal, System Assistant (Technical Expert)	7678457591 e-mail ID sogrg@aij.gov.in	Member

Any disabled lawyer/litigant may make request to the Committee to enable him/her to access any filings in digital format that comply with the accessibility protocols outlined in the Standard Operating Procedure as well as to make their own filings using the e-filing system. For this purpose the Committee can be contacted via e-mail address of this office i.e. dsjgrg@hry.nic.in.

All concerned be informed accordingly.

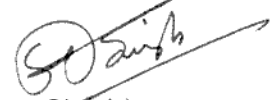

(Surya Partap Singh)
District and Sessions Judge,
Gurugram.07.07.2021

Endorsement No. 4114

Dated 07.07.2021

Copy alongwith a copy of the Standard Operating Procedure (SOP) is forwarded to the following for information and necessary action:

1. All the Judicial Officers, including Nodal Officer, Computerization, posted in Gurugram Sessions Division.
2. The Presidents, Bar Association, Gurugram, Sohna and Pataudi with the request to provide list of practising disabled lawyers for maintaining their names in the database to this office.
3. The Members of the Committee, named above.
4. System Assistant, with a direction to upload the copy of this order on the official website of this office for general information.



(Surya Partap Singh)
District and Sessions Judge,
Gurugram. 07.07.2021

